

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6868
ANSWERED ON:09.05.2003
ILLEGAL EXPORT OF READYMADE GARMENTS
RAVINDRA KUMAR PANDEY

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the exporters in many States including Jharkhand have exported ready made garments illegally;
- (b) if so, the details thereof and the number of such cases identified by the Government during the last three years;
- (c) whether a few Excise officers and also other officers are involved in this illegal export;
- (d) if so, the details thereof; and
- (e) the action taken/being taken so far against those found guilty?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (GINGEE N. RAMACHANDRAN)

- a) Yes, Sir.
- b) During the last three years, 196, Cases involving Rs. 122.55 crores have been detected where illegal export of readymade garments was noticed.
- c) Yes, Sir.
- d) 28 Officers including Excise officers have been alleged to be involved in these case.
- e) Show Cause Notices have been issued and goods seized. Cases have also been adjudicated, goods confiscated and penalty imposed. In appropriate cases, guilty persons have been arrested/detained under COFEPOSA.